

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3512  
ANSWERED ON:07.04.2003  
USE OF INCINERATORS  
UMMAREDDY VENKATESWARLU

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government have any policy with regard to the use of incinerators for eliminating waste generated by industries;
- (b) if so, the details thereof;
- (c) the measures taken by the Government to encourage use of incinerators;
- (d) whether these incinerators increase air pollution; and
- (e) if so, the alternative systems of technology proposed by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

- (a) & (b): Incineration is one of the techniques for treatment and disposal of hazardous wastes generated by the industries. The option for adopting incinerator depends upon the type of waste and the techno-economic feasibility of its treatment and disposal.
- (c) & (d): Standards including emission norms, design parameters and operating conditions of incinerators have been specified. Also, pollution control systems are required to be installed in the incinerators to control air pollution.
- (e): Several alternative technologies are available. Depending upon the type of the industrial waste, different technologies such as recycling/reprocessing, detoxification, waste immobilisation and secured landfill could be adopted.